

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 375 OF 2016 in  
DFR NO. 1062 OF 2016**

**Dated: 13<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Power Company of Karnataka Ltd.**

**....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s)

:

Mr. D.L. Chidananda

Counsel for the Respondent(s)

:

Mr. Matrugupta Mishra for R.4

**ORDER**

**IA NO. 375 OF 2016**

*(Appl. for condonation of delay)*

Issue notice to the Respondents returnable on 11.08.2016. Dasti,  
in addition, is permitted.

List the matter on **11.08.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)  
Chairperson**